

(d) It is within the purview of the State Agricultural Universities/State Governments concerned to start different courses as per the manpower need and resources available in the State.

Construction of Community Halls in Janakpuri

8031. SHRI NATAVAR SINGH SOLANKI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the work on construction of community halls has started in each block of Janakpuri, New Delhi;

(b) if so, the progress made in this regard so far; and

(c) the time by which these community halls are likely to be completed and start functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). Sites have been allotted for the purpose in blocks A and C of Janakpuri. In both the cases, the possession of land could not be handed over by the DDA due to non receipt of payment of the cost of land. Suitable provision for the community halls will be made in the layout plans of the other blocks. According to the policy of the DDA, the cost of construction of community halls will have to be borne by the allottees. The Welfare Associations are at liberty to get the work executed through the DDA after making the payment

of the cost of construction or alternatively after getting possession of the land they could do the construction themselves. It is not possible at present to indicate the time by which the community halls are likely to be completed.

Expenditure incurred on Ministers' residences

8032. SHRI SYED SHAHABUDDIN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the expenditure incurred on the repair, maintenance, addition and alteration of the official residences of the Members of the Council of Ministers during 1985-86 and 1986-87 separately and Minister-wise;

(b) the names of ex-Ministers still occupying residences allotted to them as Ministers as on 1 April, 1987; and

(c) the names of Ministers still occupying residence allotted to them as Member of Parliament as on 1 April, 1987 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The information is being collected and will be laid on the Table of the Sabha.

(b) and (c). The information has been furnished in Statement-I and Statement-II respectively.

Statement-I

Names of ex-Ministers still occupying residences allotted to them as Ministers, as on 1 April, 1987

S. No.	Name of M.P. S/Shri	Particulars of residence
1	2	3
1.	Rao Birendra Singh	5, Janpath
2.	Veerendra Patil	2, Tughlak Road
3.	Jagannath Kaushal	15, Tughlak Road
4.	P. C. Sethi	7, Safdarjang Road